

FORM-B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAA DURGA RICE PROCESSING & EXPORTS PRIVATE LIMITED

SI. No.	PARTICULARS	DETAILS
(1)	(2)	(3)
1.	Name of the Corporate Debtor	Maa Durga Rice Processing & Exports Private Limited
2.	Date of incorporation of corporate debtor	21/07/2003
3.	Authority under which corporate debtor is incorporated/registered	ROC Cuttack
4.	Corporate Identity No. of Corporate Debtor	U15312OR2003PTC007249
5.	Address of Registered Office and principal office (if any) of corporate debtor	<u>Registered Office:</u> Kairapari, Kotsahi, (Tangi) Cuttack, Odisha-754022
6.	Date of Closure of Insolvency Resolution Process	05.08.2026
7.	Liquidation Commencement Date of Corporate Debtor	05.08.2026 (Order received on 06.08.2026)
8.	Name and Registration Number of the Insolvency Professional Acting as Liquidator	CA Amarendra Kar IBBI/IPA-001/IP-P-02956/2025-2026/ 14557 AFA Valid Upto: 31.12.2026
9.	Address & Email of the liquidator as registered with the Board	At-Chandradeipur, PO-Salepur, Dist- Cuttack, Salepur Highschool, Cuttack, Orissa -754202 Email: caamarendrakar@gmail.com
10.	Address and email to be used for correspondence with the liquidator	At-Chandradeipur, PO-Salepur, Dist-Cuttack, Salepur Highschool, Cuttack, Orissa ,754202 Email: cirp.mdrice@gmail.com

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of liquidation of the Maa Durga Rice Processing & Exports Private Limited on 05.08.2026.

Sd/-

Amarendra Kar

Liquidator, Maa Durga Rice Processing & Exports Private Limited

IBBI Reg. No. IBBI/IPA-001/IP-P-02956/2025-2026/ 14557

AFA Valid Upto: 31.12.2026

Date: 11.08.2026

Place: Cuttack

11.08.26 BS

EAST COAST RAILWAY

Tender No.: ELS-ANGL-OT-26-27-07
 Name of work : REPAIRING/
 OVERHAULING OF PANTOGRAPH
 MODEL-AM-12/ IR01/EL01/GSEC-
 AN01/IR03H/ AM92/ HRPT
 VBL85HR/ LX3600/3800) OF WAG-7/
 WAG-9 ELECTRIC LOCOMOTIVES AT
 ELECTRIC LOCO SHED, ANGUL.

Advertised Value : ₹ 71,98,128.00,
 EMD : ₹ 1,44,000.00, Tender
 Documents Cost : ₹ 5,900.00, Period
 of Completion : 36 months.

Bidding Start Date: 20.08.2026.

Date & time of tender closing : At
 1500 hrs. on 03.09.2026.

Manual offers are not allowed against
 his tender, and any such manual
 offer received shall be ignored.

Complete information including e-
 tender documents are available in
 website www.ireps.gov.in.

Sr. Divisional Electrical Engineer (TRS)/
 PR-354/R/26-27 Angul

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India
 (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAA DURGA RICE PROCESSING & EXPORTS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of the corporate debtor	Maa Durga Rice Processing & Exports Private Limited
2.	Date of incorporation of corporate debtor	21.07.2003
3.	Authority under which corporate debtor is incorporated/registered	ROC Cuttack
4.	Corporate Identity No. of Corporate Debtor	U15312OR2003PTC007249
5.	Address of Registered Office and principal office (if any) of corporate debtor	Registered Office: Kairapari, Kotsahi (Tangi), Cuttack, Odisha-754022
6.	Date of Closure of Insolvency Resolution Process	05.08.2026
7.	Liquidation commencement date of corporate debtor	05.08.2026 (Order received on 06.08.2026)
8.	Name and Registration Number of the Insolvency Professional Acting as Liquidator	CA Amarendra Kar IBBI/IPA-001/IP-P-02956/2025-2026/ 14557 AFA Valid Upto: 30.12.2026
9.	Address and Email of the liquidator as registered with the Board	At: Chandradeipur, P.O.: Salepur, Dist.: Cuttack, Salepur High School, Cuttack, Odisha-754202 Email: caamarendrakar@gmail.com
10.	Address and Email to be used for correspondence with the liquidator	At: Chandradeipur, P.O.: Salepur, Dist.: Cuttack, Salepur High School, Cuttack, Odisha-754202 Email: cirp.mdrice@gmail.com

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of liquidation of the Maa Durga Rice Processing & Exports Private Limited on 05.08.2026.

Sd/- Amarendra Kar

Liquidator, Maa Durga Rice Processing & Exports Private Limited

IBBI Reg. No. IBBI/IPA-001/IP-P-02956/2025-2026/ 14557

AFA Valid Upto: 30.12.2026

Place : Cuttack
 Date: 11.08.2026

SRI SARVARAYA SUGARS LIMITED

Regd. office : 12, Ethiraj Salai, Egmore, CHENNAI - 600 008

Tel : 044 - 28276182 Email Id : chennai@srisarvarayasugars.in

Website : www.srisarvarayasugars.in CIN : L01115TN1956PLC003435

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30th JUNE, 2026

Rs.in Lakhs

Sl No	PARTICULARS	Quarter ended		Year ended
		30.06.2026	30.06.2025	31.03.2026
		(Unaudited)	(Unaudited)	(Audited)
1	Total Income from Continuing Operations	32,157.96	26,634.11	80,024.98
2	Net Profit/ (Loss) for the period (Before Tax, Exceptional and/or Extraordinary Items) from Continuing Operations	2,415.32	2,159.33	1,606.31
3	Exceptional Items	-	-	233.41
4	Net Profit/ (Loss) for the period Before Tax (after Exceptional and/or Extraordinary Items) from Continuing Operations	2,415.32	2,159.33	1,372.90
5	Net Profit/ (Loss) for the period After Tax (after Exceptional and/or Extraordinary Items) from Continuing Operations	1,797.57	1,551.10	1,181.40
6	Net Profit/ (Loss) from Discontinued Operations	231.25	(5.97)	11.04
7	Total Comprehensive Income for the period (Comprising Profit/ (Loss) for the period (After tax) and Other Comprehensive Income) from Continuing and Discontinued Operations	2,071.70	1,510.32	1,393.33
8	Equity Share Capital	304.81	304.81	304.81
9	Other Equity	48,095.30	46,445.43	46,023.58
10	Earnings per share (of Rs. 10/- each) from Continuing and Discontinued Operations			
	Basic :	66.56	50.69	39.12
	Diluted :	66.56	50.69	39.12

Notes:

- The above Unaudited Financial Results of the Company have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on 10th August, 2026. The Statutory Auditors of the Company have carried out Limited Review of the Unaudited Financial Results for the quarter ended 30th June, 2026:
- The above is an extract of detailed format of Audited Financial Results filed with the stock exchanges under Regulation 33 of SEBI (Listing and other disclosure requirements) Regulations 2015, as amended.
- These Unaudited Financial Results are prepared in accordance with the Indian Accounting Standards (Ind AS) as prescribed

ON NOTICE

Small Finance Bank Limited under the
 ncial Assets And Enforcement Of Security
 rs conferred under section 13 (12) read with
 Rules 2002 issued demand notices to the
 on the borrowers to repay the amount
 gether with interest thereon at the applicable
 n 60 days from the date of receipt of the said
 able incidental expenses, costs, charges etc.
 lisation.

Sl. No.	13(2) Notice Date/ Outstanding Due (in Rs.) as on	Date/ Time & Type of Possession
1	14-05-2026 Rs.8,27,070/- (Rupees Eight Lakh Twenty Seven Thousand and Seventy Only) as on 11-05-2026	Date: 05-08-2026 Time: 4:19 PM Symbolic Possession.

that piece and parcel of immovable property
 0, Area-Ac. 0.0900 Dec. by Kisam-Gharabari,
 il-Dhenkanal, Thana-Dhenkanal Sadar, Thana
 n all buildings and structures thereon and all
 e earth or permanently fastened to anything
 d future, and bounded on: East: Bairagi Rout,
 outh: Boundary of Krishna Prasad Mouza

Sl. No.	Rs.1,80,444.24/- (Rupees One Lakh eighty Thousand Four Hundred Forty Four and Twenty Four Paise Only) as on 07-05-2026	Date: 05-08-2026 Time: 11:11 AM Symbolic Possession
---------	---	--

ଧୂଆଁରେ ରେଳ ଫାଟକ ଗେଟ ଭାଙ୍ଗିଲା

ଲି, ୧୦/୮ (ନିପ୍ର) ସୁବର୍ଣ୍ଣପୁର ଜିଲ୍ଲା ଡୁଗୁରିପାଲି ବେଳ ସପ୍ତଲପୁର ଡ଼ ରେଳ ଲାଇନ ଯାଇଛି ହେଲେ ଡୁଗୁରିପାଲି ଏଫସିଆଲ ଛକ ବୁ । ବୁ ଯିବା ରାସ୍ତା ରେ ରେଳ ଫାଟ ପଡି ଥାଏ । ଏକ ଟ୍ରକ ଧୂଆଁ ଲରେ ଫାଟକ ଗେଟ ଭାଙ୍ଗି ବୁରମାର ଟ୍ରକ ଚିର ନପୁର ଓଡି ୧୭ ଏଫସିଆଲ ବୁ ଚାଉଳ ନେଇ ଡୁଗୁରି ଲାଗିଥିବା ସ୍ଥାନ ବୁ ଧାଲି ବୁ ଥିବା ବେଳେ ଟ୍ରକ ଟି ଦୁଇ ଗତି ରେ ଆସି ଗେଟ ବୁ ଧୂଆଁ ବେଳ । ହାତଲ ରେ ଗେଟ ଟି ଭାଙ୍ଗି ସମ୍ପୂର୍ଣ ବଙ୍କା ହୋଇ ବୁରମାର ହୋଇ । ଫାଟକ ବେଳ ଚାରି ଚକିଆ ଗାଡି ଯିବା ଆସିବାରେ ବାଧାପ୍ରାପ୍ତ ଲା ବୁଲ ଚକିଆ ଗାଡି ମଧ୍ୟ ବହୁତ କଷ୍ଟ ରେ ଯିବା ଆସିବା । ରାସ୍ତା ରେ ଅନେକ ଲୋକ ଯାତାୟାତ କରୁଥିବା ବେଳେ ଅଳ୍ପ ଯାଇଛନ୍ତି । ଏନେଇ ରେଳ ବିଭାଗ ବିହତ କାର୍ଯ୍ୟାନୁଷ୍ଠାନ ଗ୍ରହଣ ରତ କାର୍ଯ୍ୟାନୁଷ୍ଠାନ ଗ୍ରହଣ କରିବା ପାଇଁ ଦାବି ହେଉଛି ।

ପାଣିରେ ରକ୍ତଦାନ ଶିବିର

କେଲା ୧୦/୮ (ନିପ୍ର), ଡିରପାଣି ସାଇନିଂ କ୍ଲବ କରକ୍ତ ଦାନ ଶିବିର ଅନୁଷ୍ଠିତ । ଲାହି । ଏହି ଅବସରରେ ଡି.ବାସିନ୍ଦା କାଲା ଖାଲକୋ ଯତ୍ନ ପତିଙ୍କ ନେତୃତ୍ୱରେ ଏହି ଶ୍ର୍ଯ କାର୍ଯ୍ୟଟି କରାଯାଇଥିଲା । ଡିରପାଣି ଅଞ୍ଚଳରେ ବସବାସ କରୁଥିବା ଯାଉଣମାନେ ସ୍ୱତସ୍ତ୍ରବୃତ୍ତ ଉତ୍ସାହିତ ହୋଇ ରକ୍ତଦାନ କରୁଥିବାର ଲାଜୁଥିଲା । ରକ୍ତଦାନ ଶିବିରଟି ସକାଳ ୭ ଟାରେ ଆରମ୍ଭ ହୋଇ ଅପରାହ୍ନ ପର୍ଯ୍ୟନ୍ତ ଚାଲିଥିଲା । ଏଥିରେ ୨୫ ଯୁକ୍ତି ରକ୍ତ ସଂଗ୍ରହ କରାଯାଇଥିଲା ।



ମିତ୍ସରେ ଲଣ୍ଡିଆନ୍ ବିଲ୍ଡିଂ କଂଗ୍ରେସର ବୈଷୟିକ ଅଧିବେଶନ

ରାୟଗଡ଼ା, ୧୦/୮ (ନିପ୍ର): କୋଲକତା ରୁକ୍ମଜୁଗଳ ସ୍ଥିତ ମହେନ୍ଦ୍ରପାଣି ଭନସ୍ତୁର୍ ଅଫ୍ ଟେକ୍ନୋଲୋଜି ଆଣ୍ଡ ସାଇନ୍ସ (ମିଟ୍ସ) ପରିସରରେ ଲଣ୍ଡିଆନ୍ ବିଲ୍ଡିଂ କଂଗ୍ରେସ (ଓଡ଼ିଶା ଚାପ୍ଟର)ର ୧ମ ସର୍ବମୁଖ୍ୟ ବୈଷୟିକ ଅଧିବେଶନ ଅନୁଷ୍ଠିତ ହୋଇଯାଇଛି । ରାୟଗଡ଼ା ରାସ୍ତା ଓ କୋଠାବାଡ଼ି ବିଭାଗର ମୁଖ୍ୟ ନିର୍ମାଣ ଇଞ୍ଜିନିୟର ଏବଂ ମିଟ୍ସର ମିଳିତ ସହଯୋଗରେ ଏହା ଆୟୋଜିତ ହୋଇଥିଲା । ଲଣ୍ଡିଆନ୍ ବିଲ୍ଡିଂ କଂଗ୍ରେସ ହେଉଛି ଏକ ପ୍ରତିଷ୍ଠିତ ଜାତୀୟ ବୃତ୍ତିଗତ ସଂସ୍ଥା, ଯାହା କୋଠା ଏବଂ ଭିତ୍ତିଭୂମିର ଯୋଜନା, ଡିଜାଇନ୍, ନିର୍ମାଣ, ରକ୍ଷଣାବେକ୍ଷଣ ଏବଂ ପରିଚାଳନାରେ ଉତ୍କର୍ଷକୁ ପ୍ରୋତ୍ସାହିତ କରିବା ପାଇଁ ପ୍ରତିବଦ୍ଧ । ଏହି ଅବସରରେ ମିଟ୍ସର ମୁଖ୍ୟ କାର୍ଯ୍ୟ ନିର୍ବାହୀ ଅଧିକାରୀ (ସିଇଓ) ଡ. ଶ୍ରୀରାମ ପଣ୍ଡା କହିଲେ, ଏଭଳି ସେମିନାର ଆୟୋଜନ ପାଇଁ ମିଟ୍ସ ଅନୁଷ୍ଠାନକୁ ମନୋନୀତ କରାଯାଇଥିବାରୁ ଏହା ସେମାନଙ୍କ ପାଇଁ ଗର୍ବ ଏବଂ ସୌଭାଗ୍ୟର ବିଷୟ । ନିର୍ମିତ ପରିବେଶରେ ଗୁଣବତ୍ତା ଏବଂ



ମାନବଶ୍ଯ ଶାସ୍ତ୍ର ଉପରେ ଆଜିର ଅଧିବେଶନ ଆୟୋଜିତ ହୋଇଥିଲା । ନିର୍ମାଣ ଏବଂ ଭିତ୍ତିଭୂମି କ୍ଷେତ୍ରର ଉନ୍ନତି ପାଇଁ ବୈଷୟିକ ଉତ୍କର୍ଷ, ବୃତ୍ତିଗତ ସହଯୋଗ ଏବଂ ଜ୍ଞାନର ପ୍ରସାର ଦିଗରେ ଲଣ୍ଡିଆନ୍ ବିଲ୍ଡିଂ କଂଗ୍ରେସ ନିରନ୍ତର କାର୍ଯ୍ୟ କରୁଥିବା ନେଇ ଆଲୋଚନା ହୋଇଥିଲା । ରାୟଗଡ଼ାର ରାସ୍ତା ଏବଂ କୋଠାବାଡ଼ି ବିଭାଗର ମୁଖ୍ୟ ଇଞ୍ଜିନିୟର ଆଶୀର୍ବାଦ କୁମାର ନାୟକ ସ୍ୱାଗତ ଭାଷଣ ସହ ଅତିଥି ପରିଚୟ ପ୍ରଦାନ କରିଥିଲେ । ଏହି ଅଧିବେଶନରେ ଅନ୍ୟମାନଙ୍କ ମଧ୍ୟରେ ବିଲ୍ଡିଂ କଂଗ୍ରେସର ଉପାଧ୍ୟକ୍ଷ ପ୍ରଭାତ କୁମାର ପାଢୀ, ଉପସଭାପତି ବିଜୟ ଚନ୍ଦ୍ର ତ୍ରିପାଠୀ ପ୍ରମୁଖ ଅତିଥି ରୂପେ ଯୋଗଦେଇଥିଲେ । ବୈଷୟିକ ଅଧିବେଶନରେ ପୂର୍ବତନ ଲଆଲସି ଇଞ୍ଜିନିୟର ଦୁଃଖବତ୍ସୁ ବେହେରା ଏବଂ ରାସ୍ତା ଓ କୋଠାବାଡ଼ି ବିଭାଗର ପୂର୍ବତନ ଏସ.ଇ. ବିମଳ ଦାଶ ଆଲୋଚନା କରିଥିଲେ ।

କ ଭିତ



ରଣ ନିକଟସ୍ଥ ପାଣ୍ଡୁ କେନ୍ଦ୍ର, ପଞ୍ଜୀକରଣ କରିସାରିଛନ୍ତି । ଲ ଚାଲୁଥିବା ଭୁଲ ତଥ୍ୟକୁ ସଂକ୍ରମ ହାତକୁ ନିଆଯାଉଛି । ସମ୍ପୂର୍ଣ୍ଣ ତାହାକୁ ପଞ୍ଜୀକରଣ

ଫର୍ମ ବି		
ସାର୍ବଜନୀନ ଘୋଷଣା		
(ଉନସଲଭେନସା ଆଣ୍ଡ ବ୍ୟାଙ୍କରପୁସା ବୋର୍ଡ ଅଫ ଇଣ୍ଡିଆର ରେଗୁଲେସନ୍-୧୨ (ନିବ୍ୟୁଟେସନ ପ୍ରକ୍ରିୟା) ରେଗୁଲେସନ୍-୨୦୧୬)		
ମା ଦୁର୍ଗା ରାଗବ୍ ପ୍ରୋସେସିଙ୍ଗ ଆଣ୍ଡ ଏକ୍ସପୋର୍ଟ୍ ପ୍ରା. ଲି.ର ସେକ୍ସହୋଲୁରମାନଙ୍କ ଦ୍ୱାରା ଆକର୍ଷଣ ନିମନ୍ତେ		
କ୍ର. ନଂ.	ବିଷୟ	ସବିଶେଷ ବିବରଣୀ
୧.	କର୍ପୋରେଟ୍ ରଣଗ୍ରହଣାତ୍ମକ ନାମ	ମା ଦୁର୍ଗା ରାଗବ୍ ପ୍ରୋସେସିଙ୍ଗ ଆଣ୍ଡ ଏକ୍ସପୋର୍ଟ୍ ପ୍ରା. ଲି.
୨.	କର୍ପୋରେଟ୍ ରଣଗ୍ରହଣାତ୍ମକ ପ୍ରବେଶ ତାରିଖ	୨୧.୦୭.୨୦୦୩
୩.	ସେର୍ଭ ଅଧିକାରୀଙ୍କ ଅଧିନରେ କର୍ମଚାରୀଙ୍କ ରଣଗ୍ରହଣାତ୍ମକ ପ୍ରତିରୋଧକୃତ	ରେଜିଷ୍ଟାର ଅଫ୍ ଅଫିନାଲ କଟକ
୪.	କର୍ପୋରେଟ୍ ରଣଗ୍ରହଣାତ୍ମକ କର୍ପୋରେଟ୍ ପରିଚୟ ନଂ.	U15312OR2003PTC007249
୫.	କର୍ପୋରେଟ୍ ରଣଗ୍ରହଣାତ୍ମକ ପଞ୍ଜିକୃତ କାର୍ଯ୍ୟାଳୟ ଏବଂ ମୁଖ୍ୟ କାର୍ଯ୍ୟାଳୟ (ଯଦି ଥାଏ) ର ଠିକଣା	ପଞ୍ଜିକୃତ କାର୍ଯ୍ୟାଳୟ: କଏରାପାରି, କୋଟବାଡି (ଗାଁ), କଟକ, ଓଡ଼ିଶା-୭୫୪୦୨୨
୬.	ଇନସଲଭେନସା ରିଜୋଲ୍ୟୁସନ ପ୍ରକ୍ରିୟା ପରିସମାପ୍ତି ତାରିଖ	୦୫.୦୮.୨୦୨୬
୭.	କର୍ପୋରେଟ୍ ରଣଗ୍ରହଣାତ୍ମକ ନିବ୍ୟୁଟେସନ ଆରମ୍ଭ ତାରିଖ	୦୫.୦୮.୨୦୨୬ (ଅର୍ଥର ୦୬.୦୮.୨୦୨୬ରେ ପ୍ରାପ୍ତ ହୋଇଛି)
୮.	ନିବ୍ୟୁଟେସନ ଡାବେ କାର୍ଯ୍ୟ କରୁଥିବା ଇନସଲଭେନସା ପ୍ରୋସେସନାଲ ନାମ ଏବଂ ପଞ୍ଜିକୃତ ନଂ.	ସିଏ ଅମରେନ୍ଦ୍ର କର IBBVIPA-001/IP-P-02956/2025-2026/ 14557 ଏଏଏଏ ବିଧିନୀ- ୩୦.୧୨.୨୦୨୬ ପର୍ଯ୍ୟନ୍ତ
୯.	ବୋର୍ଡର ପଞ୍ଜିକୃତ ପ୍ରକାରେ ନିବ୍ୟୁଟେସନ ଠିକଣା ଏବଂ ଇମେଲ	ସା: ଚନ୍ଦ୍ରାବେଳପୁର, ପୋ.: ସାଲେପୁର, ଜିଲ୍ଲା: କଟକ, ସାଲେପୁର ହାଇସ୍କୁଲ, କଟକ, ଓଡ଼ିଶା-୭୫୪୨୦୨ ଇମେଲ ଆଇଡି- caamarendrakar@gmail.com
୧୦.	ନିବ୍ୟୁଟେସନର ସହିତ ଯୋଗାଯୋଗ ପାଇଁ ବ୍ୟବହାର କରିବାକୁ ଥିବା ଠିକଣା ଏବଂ ଇମେଲ	ସା: ଚନ୍ଦ୍ରାବେଳପୁର, ପୋ.: ସାଲେପୁର, ଜିଲ୍ଲା: କଟକ, ସାଲେପୁର ହାଇସ୍କୁଲ, କଟକ, ଓଡ଼ିଶା-୭୫୪୨୦୨ ଇମେଲ ଆଇଡି- clrp.mdrice@gmail.com

ଏଡକ୍ସରା ନୋଟିସ ମାଧ୍ୟମରେ କଣ୍ଟାର ଦିଆଯାଉଛି କି, ନ୍ୟାସନାଲ କମ୍ପାନୀ ଲ ଡିଜୁନାଲ, କଟକର ଖଣ୍ଡପାଠୀ ମା ଦୁର୍ଗା ରାଗବ୍ ପ୍ରୋସେସିଙ୍ଗ ଆଣ୍ଡ ଏକ୍ସପୋର୍ଟ୍ ପ୍ରା. ଲି.ର ନିବ୍ୟୁଟେସନ ତା.୦୫.୦୮.୨୦୨୬ତାରିଖରେ ଆରମ୍ଭ କରିବାକୁ ଆଦେଶ ଦେଇଛନ୍ତି ।

ସ୍ୱା/- ଅମରେନ୍ଦ୍ର କର
ନିବ୍ୟୁଟେସନ, ମା ଦୁର୍ଗା ରାଗବ୍ ପ୍ରୋସେସିଙ୍ଗ ଆଣ୍ଡ ଏକ୍ସପୋର୍ଟ୍ ପ୍ରା. ଲି.
ଆଇଡିଆର ପଞ୍ଜିକୃତ ନଂ.: IBBVIPA-001/IP-P-02956/2025-2026/ 14557
ଏଏଏଏ ବିଧିନୀ- ୩୦.୧୨.୨୦୨୬ ପର୍ଯ୍ୟନ୍ତ

ସ୍ଥାନ: କଟକ
ତାରିଖ: ୧୧.୦୮.୨୦୨୬

11.08.26
Pratidina